

Schemes and are issued CGHS cards, in their names after checking their pension papers and as such the chances of their misusing the service on the criteria of the income limit of Rs. 3'0/- per month and residential condition are remote.

(c) Other checks such as getting a sworn affidavit will not add to any further improvement to the safeguards already prescribed at present for the employees to avail CGHS facilities for their parents and will lead to duplication only.

**Transfer of Medical Officers Grade II from CGHS to Central Hospitals**

4986. SHRI DIGAMBER SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Medical Officers Grade II recruited to the Central Health Service through U.P.S.C. and allocated to C.G.H.S. are not eligible for transfer to the Central Hospitals like Dr. Ram Manohar Lohia and Safdarjung Hospital, New Delhi, even after completing five years of service ;

(b) if so, the reasons therefor ;

(c) whether this shuts out any chances of their picking up hospital experience which may help them to go in for post-graduation in a particular discipline in which they may specialise while posted in the Hospital ; and

(d) if so, whether Government will examine this and see that there is no discrimination between these doctors and others appointed to the hospitals and equal opportunity for learning is given to this set of doctors also ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) to (d). Medical Officers Grade II recruited through the U.P.S.C. are eligible for service in any of the participating units of the Central Health Service. They can also be posted in the Central Hospitals like Dr. Ram Manohar Lohia Hospital, Safdarjung Hospital, Lady Hardinge

Medical College, etc. However, officers are not specifically posted to enable them to do their post-graduation. Admission to Post-graduation courses in Delhi is regulated by Delhi University on the basis of an examination.

**Increase in the Incidents of Mental Illness**

4987. SHRI MOHANLAL PATEL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether any steps Government have taken to establish mental hospitals in each State ;

(b) whether Government will consider to introduce a scheme 'Mental Health Centre' in rural areas ; and

(c) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) to (c). Establishment of mental hospitals in the States is the concern of the State Governments. However, the modern approach to the treatment of the mentally ill lays more emphasis on providing mental health services at the outpatient level and in the general hospital psychiatry units than on opening of more mental hospitals. In accordance with this approach, efforts are being made to develop a community outreach programme through a pattern of training the peripheral level health workers.

**Government Medical Store Depot Employees Union, Madras Indulging in Anti Labour Practice**

4988. SHRI K.B.S. MANI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government Medical store Depot Employees Union Madras were indulging in anti-labour practices and violating code of discipline in the recent past at the above Madras Depot :

(b) whether Administration of Madras Depot and all the recognised and Un-recognised Unions, except Employees Union of Madras Depot have reported to the Directorate General of Health Services New Delhi about the illegal activities and violation of code of discipline of the Employees Union of Madras Depot in the recent past and if so, what action has been taken against the Employees Union ;

(c) whether the illegal activities of Employees Union, Madras Depot were increasing and if so, what action has been taken against Employees Union, Madras about their illegal and unlawful activities ; and

(d) whether there is any proposal to prevent the above in future and if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) and (b). The Administration of Madras Depot as well as the Government Medical Stores Depot Workers Union had alleged that the Employees' Union were indulging in anti-labour activities and violating code of discipline. However, the Regional Labour Commissioner, has not confirmed it.

(c) and (d). Do not arise.

विद्यार्थियों में नकल की बुराई को दूर करना

4989. श्री हरीश कुमार गंगवार : क्या शिक्षा और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि महाविद्यालयों, विद्यालयों और विभिन्न अन्य परीक्षाओं में नकल की बुराई प्रति-दिन बढ़ती जा रही है ;

(ख) यदि हाँ, तो क्या सरकार इस सम्बन्ध में कोई देशव्यापी सर्वेक्षण करायेगी और इस बुराई को दूर करने के लिए कोई योजना बनाएगी ; और

(ग) यदि हाँ, तो कब तक और यदि नहीं, तो उसके क्या कारण हैं ?

शिक्षा और संस्कृति तथा समाज कल्याण मंत्रालयों की राज्य मंत्री (श्रीमती शोला कौल) : (क) देश के विभिन्न भागों में भिन्न-भिन्न परीक्षाओं में सामूहिक नकल करने और अनुचित प्रथाएं अपनाए जाने की रिपोर्टें प्राप्त हुई हैं ।

(ख) ऐसा कोई प्रस्ताव विचाराधीन नहीं है ।

(ग) जहाँ तक विश्वविद्यालयीय परीक्षाओं का संबंध है, विश्वविद्यालय अनुदान आयोग ने सुझाव दिया है कि सभी विश्वविद्यालयों को चाहिए कि वे 1983-84 की परीक्षाओं से आरम्भ करके परीक्षा सुधारों का एक न्यूनतम कार्यक्रम कार्यान्वित करें । परीक्षाओं को सही ढंग से आयोजित करने के लिए सुझाए गए कार्यक्रम में कारगर सुरक्षा उपाय, उचित पर्यवेक्षण और निरीक्षण, बाहरी हस्तक्षेप से परीक्षा केन्द्रों का घेरा डालना, उड़न दस्तों आदि का गठन करने जैसे प्रबंध शामिल हैं । विभिन्न स्कूल बोर्डों द्वारा आयोजित की जाने वाली परीक्षाओं के लिए इस प्रकार के उपायों पर विचार करना राज्य सरकारों का काम है ।

#### Political Solution of Kampuchea

4990. SHRI K. MALLANNA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether there have been any noticeable political development within Kampuchea which may facilitate recognition of Kampuchea as a neutral State by the International community ; and

(b) whether Government of India are in touch with the parties concerned to secure the emergence of an independent and neutral Kampuchea ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A.A. RAHIM) : (a) The situation in Kampuchea seems to be stabilizing